	PENDENCY REPORT AS ON 29-09-	-
SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	10104
2	ADMLS-Admirality Suits.	10
3	AHO-Appeal Against High Court Order.	50
4	ARBA-Appeals under Indian Arbitration Act.	271
5	ARBP-Petitions under Indian Arbitration Act.	215
6	AS-Admirality Suit.	1
7	BLAPL-Bail Application.	5076
8	CEREF-Reference under Central Excise Act.	20
9	CMAPL-Miscellaneous Applications.	2510
10	CMPAT-Company Act.	84
11	CMP-Civil Miscellaneous Petition	2478
12	COA-Appeals against judgement in Comp.Pet.	17
13	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
14	CONTAC-Appeals against orders in Civil Contempt	6
15	CONTAR-Appeals against orders in Crl.Cont.mater	1
16	CONTC-Cotempt of Court Cases (Civil contempt)	5607
17	Contempt Petition in Bhubaneswar Bench	2
18	Contempt Petition in Cuttack Bench	88
19	CONTR-Proceeding relating to Criminal Contempt	58
20	COPET-Orginal Petition (Companies Act.)	130
21	CRA-Criminal Appeals	1051
22	CRLA-Appeal against Judgement/Sentence.	9975
23	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1496
24	CRLMA-Other Miscellaneous Application.	639
25	CRLMC-Appl.under Sec.482 Cr.P.C.	10315
26	CRLMP-Criminal Miscellaneous Petition	481
27	CRLREV-Criminal Revision.	9034
28	CRMC-Criminal Miscellaneous Case	22
29	CRP-Revision Petition.	162
30	CRREV-Criminal Revision	259
31	CS(OS)-Civil suits.	1 3
32 33	CUSREF-Reference under Customs Act.	3
	CVA-Civil Appeals	
34 35	CVREV-Civil Revision.	39 19
36	CVRVW-Civil Review.	5
37	DSREF-Confirmation under Sec.336 Cr.P.C.	3
	EC-Execution Case. ELA-Appeals from Judgement in Election Pet.	14
38 39	ELPET-Election Petitions.	28
		3
40 41	EXFA-Execution First Appeal. EXOS-Execution Application.	4
41 42	EXOS-Execution Application. EXP-Execution Petition.	21
42 43	FA-First Appeal	1089
43 44	FAO-First Appeal from Orders.	3230
44 45	FA(OS)-FA from Judgement in original suits.	1
45	GA-Government Appeals	113
40	GCRLA-Government Appeals	390
47	GUAP-Pet. under Guardianship and Wards Act.	12
48	IP(M)-Main Petition (Insolvency ACt.)	12
50	ITA-Appeals Income-tax	391
51	JCRA-Jail Criminal Appeals	15
52	JCRLA-Jail Criminal Appeal	1220
53	JCRLRV-Jail Criminal Revision.	1220
54	JCRMC-Jail Criminal Misc.Case.	1
54 55	LAA-Appeals (Land Acquisition Act)	966
55	LAA-Appeals (Land Acquisition Act)	36
57	MACA-Motor Accident Appeals.	6497
57	MACA-Motor Accident Appeals. MAC-Motor Accident Claims.	1
59	MAC-Motor Accident Claims. MA-Miscellaneous Appeals	102
60	MATA-Matrimonial Cases (Appeals)	930

	Grand Total	167287
97	WP(C)-Writ Petition under Art.226 and 227.	67240
96	WPC(TAC)-Transfer Application in Cuttack Bench	3
95	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	652
94	WPC(OAS)-Original Application in Sambalpur Bench	1
93	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	3
92	WPC(OA)-Original Application in Bhubaneswar Bench	56
90 91	WA-Appeals before DB against SB Judgement WPC(OAC)-Original Application in Cuttack Bench	3533 394
89	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	873
88	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	274
87	TREV-Tax Revesion	99
86	TEST-Testamentary Cases.	1
85	TA-Tax Appeal	12
84	STREV-Sales Tax Revision.	1574
83	STAPL-Appl.for direction to make a reference.	1
82	SPA-Sp.Appeal before DB	5
81	SM-Suo Motu.	46
	SJC-Special Jurisdiction Case (Tax Matters)	
80		179
78	SA-Second Appeal SCLP-Pet.for leave to appeal to Supreme Court	1
78	SAO-Second Appeal from Appenate Order.	2310
77	SAO-Second Appeal from Appellate Order.	224
76	RVWPET-Review Petition.	1934
75	RSA-Second Appeal from Judgement and Decree.	6760
74	RPFAM-Revision US 19 of Family Court Act.	1632
73	RFA-FA from Judgement and Decree in Suit	2163
72	Review Petition in Cuttack Bench	12
70	RCFA-First Appeals(Rent Control Matters)	1
70	OVTA-Tax Appeal Under OVAT ACt.	1
69	OTC-Other Tax Case.	6
68	OTAPL-Other Tax Applications.	119
67	OS-Original Suit.	1
66	OREF-References.	1
65	OJC-Original Jurisdiction case (Writ)	1608
64	OCRMC-Original Crl. Miscellaneous Case	100
63	MSA-SA from judgements in Misc. Cases.	84
62	MFA-FA against Spl. Jurisdiction Cases. MJC-Misc.Judicial Case.	59